NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.		Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.14/BB/ 2017	_	For filing OL report	230/ 232	Darshita India Happy Homes Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1· L	ldayShankar Assts.	Petitioner	Alpando
7 1	Prema Hatti	Roc	PuZ

ORDER

Counsel for Petitioner is present. He has filed synopsis. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Assistant from O.L office is present. Heard them. Orders reserved.

Member (T)

Member (J)